

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 44 OF 2016

Dated: 12th January , 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution Company Ltd. ... Appellant(s)
Vs.
EMCO Energy Ltd. & Ors. ... Respondent(s)**

ORDER

(MENTIONED IN THE COURT)

As agreed by the parties, list the matter on **01.02.2017** instead of
27.01.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh